338

- (b) if so, the details thereof;
- (c) the reasons for getting the stocks replaced from the suppliers in such circumstances;
- (d) whether recovery of huge amounts from the employees is pending on account of damaged stocks in excess of the prescribed limit;
  - (e) if so, the details thereof; and
- (f) the steps taken to recover the amounts so outstanding against the employees?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF FOOD (SHRI CHATURANAN MISHRA):

(a) and (b) According to the information furnished by the Super Bazar, Delhi, no amount is given to the employees to meet the cost of the damaged stock.

- (c) The damaged stocks are replaced by the respective suppliers as per the terms of supply agreed with them.
- (d) No recovery is pending from the employees on account of damaged stocks.
  - (e) and (f) In view of (d) above, do not arise.

## Foodgrains sought by Karnataka

- (a) whether the Government of Karnataka has sought the additional quantity of foodgrains to implement the new PDS:
  - (b) if so, the details thereof;
- (c) whether the Government have released or proposed to release the additional quantity of foodgrains;
  - (d) if so, the details thereof; and
  - (e) if not, the reasons therefor?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF FOOD (SHRI CHATURANAN MISHRA):

(a) No, Sir.

(b) to (e) Do not arise.

[Translation]

## Import of Pulses

4911. SHRI DHIRENDRA AGARWAL: Will the Minister of AGRICULTURE be pleased to state:

- (a) the quantity of pulses imported during the last two years and the amount paid towards such import;
- (b) whether the Government are considering to import the pulses during 1997-98;
- (c) if so, the details thereof indicating the amount likely to be incurred thereon; and
- (d) the action being taken by the Government to make the country self-sufficient in the field of pulses and to reduce the import of pulses?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF FOOD (SHRI CHATURANAN MISHRA):

(a) Quantity of pulses imported during last two years and value of import are as under:

Year	Quantity (lakhs tonnes)	Value (Rs. Crores)
1995-96	4.49	630.70
1996-97 (April-Feb.)	4.48	644.58

- (b) and (c) There is no proposal at present for import of pulses on Government account.
- (d) For increasing the pulses production so as to make country self-sufficient in the field of pulses and to reduce the imports, a centrally sponsored National Pulses Development Project (NPDP) is being implemented. Through the scheme field demonstrations and farmers training are being organised for the effective transfer of improved pulses production technology. Besides to motivate the farmers to adopt improved production technology, incentives are being provided to them on the use of certified seeds, micro-nutrients, thizobium culture, improved farm implements, sprinkler sets etc.

[English]

## **Conservation of Forest Resources**

4912. SHRI R. SAMBASIVA RAO: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have constituted an expert Committee for an indepth analysis of issues having an